

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No.: F.1/JJA (R-2024)/Admn.-II (HQs)/2025/_____

Dated: 26 JUL 2025

NOTIFICATION

Sub: Notification of Objections, Clarifications & Submission of requisite documents by the newly recruited JJAs.

Consequent upon the issuance of *offer of appointments* and *documents verification* of 545 newly recruited candidates, it has been noticed after scrutinizing the documents that 94 candidates, *as per table attached*, have either failed to submit the requisite documents or submitted documents that are deficient or contain discrepancies.

In order to provide another opportunity to all the 94 candidates, the nature of *objections, clarifications & discrepancies* are notified on the official website of this establishment, i.e. delhidistrictcourts.nic.in .

All concerned **candidates are asked to submit the requisite documents to clear the objections, clarifications & discrepancies within 07 days from the date of notification.**

It is also made clear that mere asking the candidate for submitting the requisite document does not confer any right to selection to the applied post.



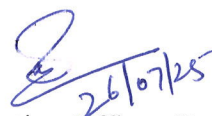
(Sunil Kumar Sharma)
District Judge/Officer-in-charge,
Administration Branch-II (HQs),
Tis Hazari Courts, Delhi.

No.: F.1/JJA (R-2024)/Admn.-II (HQs)/2025/ 38913-39010

Dated: 26 JUL 2025

Copy forwarded for information and necessary action to:

1. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
2. Dealing Assistant, Website Committee with the directions to upload the *Notification* alongwith *List of Objections* on Website.
3. For uploading on LAYERS
4. Concerned candidate for compliance via e-mail.



Sr. Administrative Officer (Judl.),
Administration Branch-II (HQs),
Tis Hazari Courts, Delhi.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
1.	32	251710	SUSHAMA KUMARI	BALWAN SINGH	OBC(D)-UR	The candidate had applied under OBC (Delhi) category but recommended against the Unreserved vacancy due to own merit. Since the candidate has provided OBC Certificate of Haryana, she has been recommended under the Unreserved (UR) Category due to own merit. In the absence of the requisite certificate, she is required to submit an undertaking citing therein that: 1. She had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the "OBC (Delhi)" category but has been selected under "Unreserved/General" Category due to own merit. 2. Her appointment may be considered under Unreserved/General Category and he will not claim any relaxation under OBC Category.
2.	31	250825	MANDEEP KUMAR	RANBIR	OBC(D)-UR	The candidate had applied under the category OBC (Delhi) but selected against the unreserved vacancy due to own merit. He provided OBC Certificate of Haryana. Since, the candidate has been selected under the Unreserved (UR) Category due to own merit, in the absence of the requisite certificate, he is required to submit an undertaking stating that: 1. He had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the "OBC (Delhi)" category but has been selected under "Unreserved/General" Category due to own merit. 2. His appointment may be considered under Unreserved/General Category and he will not claim any relaxation under OBC Category.
3.	146	250947	MUKESH YADAV	JAI BHAGWAN YADAV	Ex.SM-UR	1. It is not clear whether the candidate has intimated, qua his applying for the post of JJA in Delhi District Courts, in his current employment where he is presently working. 2. Attestation Form is incompletely filled.
4.	215	250745	KIRAN	MANN SINGH	OBC(D)	OBC - NCL (Delhi) Certificate for the year 2023-24 issued before cut-off date has not been provided by the candidate.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
5.	186	251842	VINOD SINGH RAWAT	MOHAN SINGH RAWAT	Ex.SM-UR	The candidate applied under Ex-Servicemen category. However, clarification reg. his date of retirement/relieving/ discharge i.e. 30.06.2025 is required.
6.	457	251763	UMESH DUBEY	LAXMI PRASAD DUBEY	Ex.SM-UR	1. It is not clear whether the candidate has intimated, qua his applying for the post of JJA in Delhi District Courts, in his current employment where he is presently working. 2. Also, there is discrepancy in father's name of the candidate in various documents.
7.	461	250765	KRISHAN KANT SINGH	KUSHESHWAR PRASAD SINGH.	Ex.SM-UR	1. Copy of Discharge Book is not legible. 2. Documents regarding his Current Employment as well as Intimation qua applying for the post of JJA in Delhi District Courts in his department where he is currently working have not been provided. 3. Discrepancy in father's name of the candidate.
8.	469	251110	PAWAN KUMAR	SAMAY SINGH	Ex.SM-UR	The candidate was working in Indian Army at the time of filling the form of JJA in Delhi District Courts. NOC from the previous department (Army) has not been submitted.
9.	471	251297	RAVI	SANT RAM	Ex.SM-UR	NOC and/or intimation qua applying for the post of JJA to previous department have not been submitted. Also, there is discrepancy in the father's name.
10.	487	251569	SHIVAM SARASWAT	MANGAL DEV SHARMA	PwBD-HH-UR	KEPT IN ABEYANCE as PwBD Certificate of the Candidate under which benefit of relaxation is sought is TEMPORARY (valid for 5 yrs till 07.11.2028).
11.	506	250305	ASHOK	KARAM SINGH	Ex.SM-UR	1. NOC and/or intimation qua applying for the post of JJA in this establishment in his previous department have not been submitted. 2. Discrepancy in mentioning father's name.
12.	504	250189	ANISH RANJAN	SUNIL KUMAR	Ex.SM-UR	Requisite copy of Intermediate (10+2) Certificate has not been submitted by the candidate.
13.	518	251140	PRADEEP PANWAR	KRIPAL SINGH PANWAR	Ex.SM-UR	Clarification is required whether Intimation qua applying for the post of JJA in Delhi District Courts has been given by the candidate to his current department.
14.	479	250858	MANOJ KUMAR	MOSAFIR PRASAD	Ex.SM-UR	The candidate was working in Indian Air Force at the time of filling the form of JJA in Delhi District Courts. However, NOC from the

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
						department (Indian Air Force) has not been submitted.
15.	381	250168	AMIT KUMAR PRASAD	KUSHESWAR PRASAD	Ex.SM-UR	Clarification is required whether Intimation qua applying for the post of JJA in Delhi District Courts has been given by the candidate to his current department.
16.	477	250174	AMRITESH KUMAR	RAJENDRA PRASAD SINGH	Ex.SM-UR	Clarification is required whether Intimation qua applying for the post of JJA in Delhi District Courts has been given by the candidate to his current department.
17.	76	250034	ABHIMANYU RATHI	PAWAN RATHI	OBC(D)	OBC (Delhi) - NCL Certificate for the financial year 2023-24 issued before the cut-off date i.e. 08.02.2024 has not been provided.
18.	90	250229	ANKITA RANI	Amit Kumar (D/o NIRANJAN SINGH)	OBC(D)	OBC (Delhi) - NCL Certificate for the financial year 2023-24 issued before the cut-off date i.e. 08.02.2024 has not been provided.
19.	92	250803	LEKHA	KRISHAN PAL	OBC(D)	OBC (Delhi) - NCL Certificate for the financial year 2023-24 issued before the cut-off date i.e. 08.02.2024 has not been provided.
20.	120	251358	ROHAN CHAUDHARY	OMVIR SINGH	OBC(D)-UR	The candidate had applied under OBC (Delhi) category but recommended against the Unreserved vacancy due to own merit. The candidate has provided OBC (Delhi) Certificate but not submitted the NCL (2023-24) certificate. Since, he has been recommended under the Unreserved (UR) Category due to own merit. In the absence of the requisite certificate, he is required to submit an undertaking citing therein that: 1. He had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the "OBC (Delhi)" category but has been selected under "Unreserved/General" Category due to own merit. 2. His appointment may be considered under Unreserved/General Category and he will not claim any relaxation under OBC Category.
21.	123	250277	ARUN KUMAR	RAVINDER	OBC (D)	OBC (NCL) Certificate for the financial year 2023-24 issued before the cut-off date i.e. 08.02.2024 has not been provided.
22.	122	250936	MONIKA KHATTI	MAHESH ROHILLA (D/o Sh. BALJEET SINGH)	OBC(D)	OBC (Delhi) certificate not provided. However, OBC (Central) certificate issued on the basis of father's OBC (Haryana) Certificate submitted by the candidate. NCL certificate for the relevant period

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
						i.e. for the year 2023-24 also not provided by the candidate.
23.	157	250469	DIPTI	MADAN SINGH	OBC(D)	OBC (NCL) Certificate for the financial year 2023-24 issued before the cut-off date i.e. 08.02.2024 has not been provided.
24.	161	250572	HARSH VERMA	RAMESH CHANDRA VERMA	UR	The candidate has incompletely filled the Attestation Form (Addresses since birth).
25.	163	250940	MONU YADAV	HARENDRA YADAV	OBC(D)- UR	The candidate had applied under the OBC (Delhi) category but selected against the Unreserved vacancy due to own merit. However, the candidate has not provided the OBC (Delhi) and NCL certificate. Since, the candidate has been selected under the Unreserved (UR) vacancy due to own merit, in the absence of the requisite certificate, he is required to submit an undertaking citing therein that: 1. He had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the "OBC (Delhi)" category but has been selected under "Unreserved/General" Category due to own merit. 2. His appointment may be considered under Unreserved/General Category and he will not claim any relaxation under OBC Category.
26.	164	251528	SHAKTI SHARMA	SATISH KUMAR SHARMA	UR	Being a Govt. Employee, the candidate has claimed age-relaxation but he has not submitted any supporting document in this regard.
27.	149	251742	TARUN SHEKHAWAT	PRAHLAD SINGH SHEKHAWAT	Ex.SM- UR	Clarification is required whether Intimation qua applying for the post of JJA in Delhi District Courts has been given by the candidate to his current department.
28.	173	250370	CHANDAN KUMAR	RAMESH KUMAR	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date not provided by the candidate.
29.	200	251873	YASH	ROHTASH SINGH	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.
30.	145	250071	ABHISHEK YADAV	YADUVANSH YADAV	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
31.	86	250394	DEEPAK	JAI SINGH	Ex.SM-UR	The candidate was working in Indian Air Force at the time of filling the form of JJA in Delhi District Courts but he has not submitted the NOC of his previous department (Indian Air Force).
32.	226	250375	CHANDU CHANDRAN	CHANDRASEKHAR AN	OBC(D)	1. OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate. 2. Mismatch in the spelling of father's name of the candidate in the OBC (Delhi) Certificate.
33.	224	250989	NEETA SAINI	TEJ PAL	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.
34.	33	250627	ISHA BHARTI	NARENDRA BHARTI	OBC(D)	The candidate has applied under the category OBC (Delhi) but provided OBC (Uttar Pradesh) certificate. OBC (Delhi) Certificate is required to be submitted for consideration of her candidature as she has been selected against OBC (Delhi) category.
35.	217	251179	PREET PRAKASH JHA	PREM PRAKASH JHA	EWS-UR	The candidate had applied under EWS Category but selected against Unreserved vacancy due to own merit. However, EWS Certificate for relevant period (2023-24) has not been submitted. Since, the candidate has been recommended under the Unreserved(UR) category due to own merit. In the absence of the requisite certificate, he is required to submit an undertaking citing therein that: 1. He had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the "EWS" category but has been selected under "Unreserved/General" Category due to own merit. 2. His appointment may be considered under Unreserved/General Category and he will not claim any relaxation under EWS Category.
36.	233	250472	DIVYA	ROHTAS	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.
37.	250	250117	AKSHANSH RAI SAINI	KULDIP RAI SAINI	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.
38.	274	250151	AMAN TOMAR	DINESH PAL SINGH	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
39.	286	251350	RIYA	PAWAN KUMAR	OBC(D)	OBC (NCL) certificate for relevant period (FY 2023-24) issued before the cut-off date has not been submitted by the candidate.
40.	208	250822	MAHESH SINGH	MOHAN SINGH	Ex.SM-UR	The candidate was working in Indian Army at the time of filling the form of JJA in Delhi District Courts. However, NOC from the department (Indian Army) has not been submitted.
41.	137	251062	NITIN KUMAR	RAJESH KUMAR	OBC(D)-UR	The candidate had applied under the category OBC(Delhi) but recommended against Unreserved vacancy due to own merit. However, the candidate has not submitted the OBC (NCL) Certificate for the FY 2023-24. Since, the candidate has been recommended against the Unreserved (UR) Category due to own merit. In the absence of the requisite certificate, he is required to submit an undertaking citing therein that: 1. He had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the "OBC (Delhi)" category but has been selected under "Unreserved /General" Category due to own merit. 2. His appointment may be considered under Unreserved/ General Category and he will not claim any relaxation under OBC Category.
42.	222	250088	AISHWARYA VERMA	RAJU VERMA	OBC(D)	The candidate had applied under OBC(Delhi) category, however, the OBC(Delhi) certificate & OBC(NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 have not been submitted by the candidate.
43.	319	250605	HIMANSHU	HANS RAJ	OBC(D)	Copy of complaint of pending litigation not submitted by the candidate.
44.	337	250558	HARSH	DHANRAJ	OBC(D)	OBC (Delhi) certificate applied on 26.01.2024 but issued on 14.03.2024, which is beyond the cutoff date i.e. 08.02.2024.
45.	342	250669	JITENDER KUMAR PAL	RAM NATH PAL	OBC(D)	The candidate has submitted OBC (NCL) certificate issued on the basis of OBC (Central) certificate for relevant period (FY 2023-24). However, the OBC (NCL) certificate for relevant period (FY 2023-24) issued on the basis of OBC (Delhi) certificate issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
46.	351	251826	VIKRANT SINGH	RAMESH CHANDRA	OBC(D)	The candidate had applied under OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
47.	360	251891	YOGESH KUMAR GURJAR	FATEHRAM GURJAR	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
48.	364	251410	RUHI CHOUDHARY	RAJU CHOUDHARY	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
49.	370	251072	NITISH KUMAR	RANDHIR CHOPRA	OBC(D)	1) OBC (NCL) certificate for the relevant period (2023-24) issued before cut-off date has not been submitted. 2) The address mentioned in the OBC (Delhi) Certificate has not been mentioned in the Attestation Form. 3) Address of Chennai not mentioned in attestation form.
50.	396	250901	MOHD JAVED	MOHD MOTI	OBC(D)	1. The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate. 2. Attestation Form not completely filled.
51.	313	250423	DEEPALI SINGH	PRAHLAD SINGH	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
52.	321	250398	DEEPAK CHAHAL	SATPAL SINGH	PwBD-VH-EWS	KEPT IN ABEYANCE As the candidate was earlier in possession of <i>Low Vision Certificate of TEMPORARY DISABILITY valid for 3 years till 31.05.2025</i> at the time of filling of form but now he has been issued a Permanent Disability certificate dated 23.05.2025. In the Doctor's Diagnosis Sheet dated 23.05.2025 it is mentioned that Disability condition is Not Likely to Improve .

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
53.	331	251485	SANJEET KUMAR KAMAT	DUNBAHADUR KAMAT	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
54.	386	251878	YASH RANA	HEMANT RANA	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
55.	390	251375	ROHIT CHOUDHARY	JOGINDER SINGH	OBC(D)	The matter is <i>kept in abeyance</i> due to non-submission of authentic/certified copy in support of quashed matter.
56.	402	250837	MANISH KUMAR YADAV	RAMA SHANKAR	OBC(D)	1. The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate. 2. Father's name of the Candidate is mis-matched in his OBC certificate.
57.	409	250608	HIMANSHU KUMAR	OMPAL SINGH	SC	1. Caste certificate issued before cut-off date has not been submitted. 2. Discrepancy in Mother's name of the Candidate in various documents.
58.	410	251741	TARUN SAVITA	DEEP NARAYAN SAVITA	OBC(D)	The candidate has applied under the category OBC (Delhi) but provided OBC (Uttar Pradesh) certificate. The candidate is required to submit OBC (Delhi) Certificate for consideration of his candidature as he has been selected against OBC (Delhi) category.
59.	414	251629	SOBED ALI	SALAMAT ALI	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (Delhi) & OBC (NCL) certificates for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 have not been submitted by the candidate.
60.	417	250614	HIMANSHU SOLANKI	SATISH KUMAR	OBC(D)	The candidate had applied against OBC (Delhi) category. However, the OBC (NCL) certificate for the relevant period (2023-24) issued before the cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
61.	450		MANOJ KUMAR	CHANDRA RAJ PAL	Ex.SM-UR	Copy of B.A. degree not submitted.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
62.	443	250262	ANURAG TIRKEY	DOMINIC TIRKEY	ST	Incompletely filled Attestation Form - Addresses, since birth, not mentioned. Current and Permanent Address (as mentioned in application form) has not been mentioned in the attestation form.
63.	480	251664	SUMAN KUMAR VIJAYSRI	BHAGWAN PRASAD	Ex.SM-UR	1. Clarification is required whether the candidate has intimated in his current department qua applying for the post of JJA in Delhi District Courts. 2. Discrepancy in candidate's name in various educational documents.
64.	493	250884	MEENA ANILKUMAR PEETAMCHAND	PEETAMCHAND	ST	Discrepancy in father's and mother's names of the candidate in various ID proofs, caste certificate and educational documents.
65.	502	250421	DEEPAK VATS	SUBHASH CHANDER	Ex.SM-UR	Complete legible copy of Matriculation marksheet is required.
66.	526	251588	SHOORVEER SINGH TOMAR	AMAR SINGH TOMAR	Ex.SM-UR	The candidate has wrongly filled the attestation form.
67.	527	250456	DHANANJAY KUMAR SINGH	TRIBHUWAN SINGH	Ex.SM-EWS	1) EWS Certificate for the relevant period i.e. 2023-2024 not provided. 2) Copy of the Intermediate Marks sheet not submitted by the candidate. 3) Attestation Form is incompletely/ wrongly filled by the candidate.
68.	529	250943	MUKESH KUMAR	RAM KUMAR	Ex.SM-OBC	The candidate had applied and recommended against OBC (Delhi) - ExSM category but submitted OBC (Central) Certificate.
69.	476	250673	JITENDRA MEENA	JAI KISHAN MEENA	ST	Caste certificate issued before cut-off date i.e. 08.02.2024 has not been submitted by the candidate.
70.	333	251012	NIKHIL KUMAR	PAWAN KUMAR	OBC(D)	The candidate had applied against OBC (Delhi) category, however, the OBC (Delhi) certificate & OBC (NCL) certificate for the relevant period (2023-24) issued before cut-off date have not been submitted.
71.	497	251262	RAJ KUMAR SINGH	BHAROSA SINGH	Ex.SM-UR	The matter is <i>kept in abeyance</i> due to non-submission of authentic/ certified copy in support of pending court case. AND Non-submission of copy of Intimation to current department qua applying for the post of JJA in Delhi District Courts.
72.	532	251253	RAHUL SHARMA	RAM MOHAN SHARMA	Ex.SM-UR	The candidate was working in Indian Navy at the time of filling the form of JJA in Delhi District Courts. However, NOC from the department (Indian Navy) has not been submitted.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
73.	536	250643	JASBIR SINGH	SHIV DHAN	Ex.SM-UR	MATTER KEPT IN ABEYANCE For want of certificate/NOC/undertaking/declaration in terms of relevant OMs The candidate had applied under Ex-servicemen category. His Date of Retirement is 30.09.2025. NOC from the department dated 19.10.2024 submitted by the candidate whereas the cut-off date of applying for the post of JJA was 08.02.2024.
74.	537	250101	AJAY SHARMA	KANHIYA LAL	Ex.SM-UR	Intimation to current department qua applying for the post of JJA in Delhi District Courts is required.
75.	538	250674	JITENDRA SHARMA	OM KUMAR SHARMA	Ex.SM-UR	Intimation to current department qua applying for the post of JJA in DDC and NOC are required.
76.	542	250185	ANIL KUMAR YADAV	LAL SINGH YADAV	Ex.SM-UR	MATTER KEPT IN ABEYANCE The candidate had applied under Ex-servicemen category. His Date of Retirement is 30.04.2025. NOC dated 30.05.2024 submitted by the candidate is only valid for applying for civil employment in last year of service, whereas the candidate has applied for the post of JJA on 08.02.2024.
77.	543	250458	DHARMENDER MAAN	I S MAAN	Ex.SM-UR	Discrepancy in the father's name of the candidate in various documents.
78.	534	251709	SURYA PRATAP SINGH	JAGDISH KUMAR	PwBD-Ors.-OBC	The candidate had applied and selected against PwBD-Ors.-OBC (Delhi) category. However, the OBC (Delhi) certificate has not been submitted by the candidate.
79.	473	250384	CHETNA	SUNNY	PwBD-VH-UR	1. The candidate is debarred from SSC. 2. Court Case is pending and complete copies of pending court case has not been submitted. 3. Discrepancy in father's name of the candidate in various documents.
80.	309	250490	GAGAN KUMAR	VINOD KUMAR	OBC(D)	OBC (NCL) certificate for the relevant period (2023-24) issued before cut-off date has not been submitted by the candidate.
81.	435	250207	ANKIT	ANIL KUMAR	SC	Different addresses mentioned in different ID proofs/documents (i.e. Adhar Card, Caste Certificate, Voter ID Card and Bank Passbook) but only one address mentioned in the attestation form.

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Objection/Clarification
82.	438	251105	PARVINDER MEENA	RAMANAND MEENA	ST	Attestation form and all other documents have not been attested with appropriate stamping.
83.	322	250904	MOHD YUNUS	KHALIL AHMED	OBC(D)	OBC (NCL) certificate for the relevant period (2023-24) issued before cut-off date has not been submitted by the candidate.
84.	510	250048	ABHISHEK KUMAR MEENA	KAILASH CHAND MEENA	ST	1. Only One (01) set of Attestation Form has been submitted by the candidate. Four (04) more sets of Attestation Forms are required. 2. Discrepancy in father's name of the candidate in various ID proofs and educational documents.
85.	25	251187	PREMA RAM THALORE	DHANNA RAM THALORE	UR	Neither Provisional nor copy of Degree of Graduation provided by the candidate.
86.	273	251881	YASHA RAJ	RAJESH KUMAR VERMA	OBC(D)	OBC (Delhi) certificate & OBC (NCL) certificate for the relevant period (2023-24) issued before cut-off date have not been submitted.
87.	498	251282	RAKESH KUMAR	BACHCHU SINGH MEENA	ST	The Acceptance to Offer of Appointment not tendered by the candidate.
88.	303	250021	AAYUSH	NARESH KUMAR	SC	Some of the columns of Attestation Form are incompletely/wrongly filled.
89.	258	250582	HEMANT	SARWAN KUMAR	SC	Inconsistency in filling attestation form. Wrongly filled columns with cutting/overwriting.
90.	300	251673	SUMIT KUMAR	SATENDRA KUMAR MISHRA	EWS	Copies of Matriculation, Intermediate and Graduation marksheets not submitted by the candidate.
91.	254	250826	MANEESH KUMAR MEENA	RAM DHAN MEENA	ST	Attested Copies of Degree of B.Tech (Civil Engineering) and Intermediate Passing Certificate have not been submitted by the candidate.
92.	203	250049	ABHISHEK KUMAR SHARMA	MANOJ KUMAR SHARMA	UR	Some of the columns of Attestation Form are incompletely/wrongly filled.
93.	353	250945	MUKESH KUMAR	SATYABIR SINGH	Ex.SM-UR	At the time of applying for the post of JJA in this establishment, Candidate was working on a civil post.
94.	485	250137	AMAN BECK	TELESPHORE BECK	ST	Discrepancy in the spelling of Father's Name in various documents.